

**Central Administrative Tribunal
Principal Bench**

OA No.1452/2019

New Delhi, this the 31st day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Vinod Kumar Saxena,
Age 58 years,
S/o Shri Shiv Dayal Saxena,
R/o EA-403, Maya Enclave,
Hari Nagar,
New Delhi-110064
Principal Commissioner ,
Central Custom and Excise
Category 'A'.

...Applicant

(By Advocate : Shri N.S. Dalal with Ms. T. Banerjee)

Versus

Govt. of India,
Through its Secretary,
Department of Revenue,
Central Board of Indirect Taxes & Customs,
Ministry of Finance,
North Block,
New Delhi.

...Respondent

(By Advocate : Ms. Neelam Rathore)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

Learned counsel for applicant submits that he has been instructed by the applicant to withdraw the OA, and

seeks permission. Permission is accorded. Accordingly, OA is dismissed as withdrawn.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman